

**Central Administrative Tribunal
Principal Bench**

**CP No.387/2008
OA No.1957/2004**

New Delhi, this the 25th day of November, 2008

**Hon'ble Mr. Shanker Raju, Member (J)
Hon'ble Dr. Ramesh Chandra Panda, Member (A)**

Smt. Sulochana Baskey
Wd/o Late Binod Chourey
DRM Office, New Delhi
R/o S/32-171,
Sonia Gandhi Camp
Pralhadpuri, New Delhi.

... Applicant.

(By Advocate : Mrs. Meenu Mainee)

Vs.

Union of India : through

1. Mr. Sri Prakash
General Manager,
Northern Railway
Baroda House
New Delhi.
2. Mr. A. K. Saxena
Divisional Railway Manager,
Northern Railway.

... Respondents.

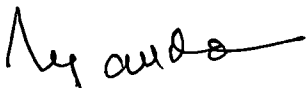
(By Advocate : Shri Saba Rahman)


: O R D E R (ORAL) :

Hon'ble Shri Shanker Raju, Member (J) :

Order passed by the respondents on 7.11.2008 had offered the post of Ticket Collector to the applicant though subject to sub judice SLP.

2. In the above view of the matter, keeping the order on record, this CP stands disposed of. Notices issued to the respondents are hereby discharged.


(Dr. Ramesh Chandra Panda)
Member (A)


(Shanker Raju)
Member (J)